

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

OA No.60/1412/2018

Chandigarh, this the 28th day of November, 2018

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**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
 HON'BLE MRS. P. GOPINATH, MEMBER (A)**

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Poonam Kashyap @ Poonam Chaudhary, aged about 54 years, W/o Sh. Ranvir Singh Chaudhary and daughter of Sh. Chander Pal Kashyap, Lecturer, Textile Designing, GMSSS, Sector 21, Chandigarh-160020 (Group-B).

... APPLICANT

(Present: Mr. R.P. Singh, Advocate)

VERSUS

1. The Chandigarh Administration, through Education Secretary, Department of Education, Sector 9, Chandigarh-160009.
2. Director Public Instruction (Schools), Chandigarh Administration, Sector 9-D, Chandigarh-160009.
3. Director, School Education, Chandigarh Administration, Addl. Deluxe Building, Sector 9-D, Chandigarh-160009.

... RESPONDENTS

ORDER (Oral)

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SANJEEV KAUSHIK, MEMBER (J) :-

After arguing for some time and realizing that the applicant has not challenged the order adverse to his interests, learned counsel seeks permission to withdraw the present Original Application (OA), enabling him to file a fresh one, on the same cause of action, with better particulars.

2. OA is dismissed as withdrawn, with the aforesaid liberty.

**(P. GOPINATH)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

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Date: 28.11.2018.

